

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 527 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

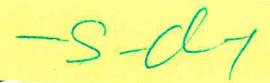
**NAME OF THE COMPANY: Impressions Services Pvt Ltd. Vs. Picadily  
Hotels Pvt Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

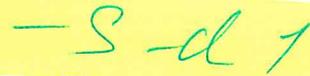
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Counsel for the Petitioner		
	For the Respondent:	Counsel for the Respondent		

**ORDER**

Be listed before the Special Bench on 9<sup>th</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**